

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.188 of 2013

Dated : 4th October, 2013

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

NTPC Ltd. Appellant (s)

Versus

**Central Electricity Regulatory Commission
& Ors. Respondent (s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran

Counsel for the Respondent (s) : Mr. Pradeep Misra
Mr. Shashank Pandit for R-2
Mr. Alok Shankar
Mr. R.B. Sharma for R-7
Mr. Bipin Gupta for R- 3, 4 &5

ORDER

At the request of the learned counsel for the parties, post the matter for hearing on **1st November, 2013.**

**(Justice Surendra Kumar)
Judicial Member
rkt**

**(Rakesh Nath)
Technical Member**